Name of the corporate debtor: Profisor Services Pvt Ltd; Date of commencement of CIRP: 29.11.2021;

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	SUMI	MARY OF	THE CLAIMS AS	ON 27.6	5.2022				(Amount in	Rs.)
SI.	Category of creditor		Summary of cl	aims adr	nitted					
No.		No. of		No. of	Amount of claims	Amount of contingent	Amount of claims not admitted	Amount of claims under	Details in	Remarks, if
		claims	Amount (Rs.)	claims	admitted	claims	(Rs.)	verification	Annexure	any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	,
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)				_	-	-	_	_	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)				-	-	-	-	-	
5	Operational creditors (Workmen)				-					
6	Operational creditors (Employees)	7	53,94,796		32,59,951	-	21,34,845	-	-	
7	Operational creditors (Government Dues)				-	-	-			
8	Operational creditors (other than Workmen and Employees and Government Dues)				-	-	-			
9	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total		53,94,796		32,59,951	-	21,34,845	-	-	

	Annexure-1														
Name	of the corporate del	otor:; Dat List of secured fina			on:							(Amount in 3	1		
Sl. No.	Name of creditor	Identification No.	Details of o	laim received	Det	 ails of claim adm	itted				Amount of	Amount of	Amount of	(Amount in ₹	i
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		any mutual dues, that may be set-off	claim not admitted	claim under verification	
									. ,						
														1	ļ
														-	
-														-	1
-															

Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as on:
	List of unsecured financial creditors belonging to any class	of creditors

(Amount in ₹)

SI. No.	Name of creditor	Identificat ion No.	Details (rece			Details	of claim ad	mitted		Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure – 3

Name of the corporate debtor:

Date of commencement of CIRP:
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of	Identification	Deta	ils of claim			Details of clai	m admitted			Amount of	Amount	Amount	Amount	Remarks,
No	. creditor	No.					Amount				contingent	of any	of claim	of claim	if any
1					Amount of		covered by	Amount	Whether	% voting	claim	mutual	not	under	
			Date of	Amount	claim	Nature of	security	covered by	related	share in		dues, that	admitted	verificatio	
1			receipt	claimed	admitted	claim	interest	guarantee	party?	CoC		may be		n	
1															
				-	-								0		

					Annexure – 4						1				
				Name of t	the corporate	debtor:					1				
				Date of co	mmencemen	t of CIRP:									
				List of cr	editors as or	: As on									
	List of U	nsecured fina	ncial cred	litors (other th	an financial										
														(Amount in ₹)	
SI. No.	Name of	Identificatio	Deta	ils of claim		D	etails of cla	im admitte	ed		Amount of	Amount of any	Amount of	Amount of	Remarks,
	creditor	n No.					Amount	Amount			contingent	mutual dues,	claim not	claim under	if any
							covered	covered			claim	that may be	admitted	verification	
					Amount of		by	by	Whether	% voting		set-off			
			Date of	Amount	claim	Nature	security	guarante	related	share in					
			receipt	claimed	admitted	of claim	interest	e	party?	CoC					
1															
2															
	Total			-	-						-	-	-	-	

Note: in absence of any loan agreement interest cannot be consider

Annexure – 5
Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:
List of operational creditors (Workmen)

Sl. No.

Total

				List of op	erational ti	euitois (vv	n Killelij						
											(Amount in ₹)		
Name of	Name of	Identification	Details of c		Details of c	laim admit	ted	Amount of	Amount of any	Amount of	Amount of	Remarks,	
authorised	Workmen	No.							contingent	mutual dues,	claim under	claim not	if any
representativ								% voting	claim	that may be	verification	admitted	
e, if any					Amount		Whether	share in		set-off			
					of claim	Nature of	related	CoC, if					!
			Date of receipt	Amount claimed	admitted	claim	party?	applicable					

Annexure – 6 Name of the corporate debtor: Profisor Services Pvt Ltd; Date of commencement of CIRP: 29.11.2021; List of creditors as on: As on 27.6.2022 List of operational creditors (Employees)

								(Amount ir	า ₹)					
	Name	Name of	Identification	Details of cl	laim received De		tails of clai	m admitted			Amount of any	Amount of	Amount of	Remarks
	of AR, if	Employee	No.(Employee ID						% voting	contingent	mutual dues,	claim under	claim not	if any
SI. No.	any		NO)					l	share in	claim	that may be set-	verification	admitted	l
31. 140.						Amount of		Whether	CoC, if		off			l
				Date of	Amount	claim	Nature of	related	applicabl					l
				receipt	claimed	admitted	claim	party?	е					
1		Unnati Gupta		15-12-2021	5,29,235	2,46,030							2,83,205	
2		Suma Sekhar		15-12-2021	5,94,983	5,50,435							44,548	
3		Paridhi Jain		20-12-2021	19,73,336	6,20,889							13,52,447	
4		Chitra Gulati		15-12-2021		8,82,731							71,440	
5		Bhupender Kumar		15-12-2021	64,500	45,000							19,500	
6		Rishabh Jain		27-12-2021	2,47,042	1,33,336							1,13,706	
7		Alok Chatterjee		23-06-2022	10,31,529	7,81,530							2,49,999	
													-	
													-	
					53,94,796	32,59,951							21,34,845	

						Ann	exure – 7						
	Name of the corporate debtor:												
					Date	of comm	encement o	f CIRP:					
					Lis	t of credit	ors as on: A	s on					
					List of opera	tional cre	ditors (Gov	ernment D	ues)				
SI.	Details o	of Claimant		Details of c	laim received		Det						
No.			Identi			Amount		Amount	Amount		% of		
			ficati			of claim		covered	covered	Whethe	voting	Amount of	
		Governm	on	Date of	Amount	admitte	Nature of	by	by	r related	share in	claim not	Remarks, if
	Department	ent	No.	Receipt	claimed	d	claim	security	guarant	party?	CoC, if	admitted	any
1													
					-	-						-	

Annexure – 8

Name of the corporate debtor: Date of commencement of CIRP: List of creditors as on: As on

List of operational creditors (Other than Workmen and Employees and Government Dues)

Details of claim admitted Details of claim SI. Amount of any Name of creditor Identification Amount of Amount of Amount of Remarks, mutual dues, contingent claim not claim under if any No No. (PAN/ADHA % votin that may be covered share in set-off covered Wheth by er CoC, if Date of claim security guarant related Amount Nature applicabl receipt claimed admitted of claim interest ee e party? 1 2 3 4 5 49 50 51 52 53 54 55 56 57 58 59 60 61 62 63 64 65 66 67 68 69 70 71 72 73 74 75 76 77 78 79 80 81 82 83 84 0

Annexure – 9
Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:
List of operational creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI. No.	Name of	Identification	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks,
	creditor	No.					Amount			contingent	mutual dues,	claim not	claim under	if any
							covered			claim	that may be	admitted	verification	
					Amount		by	Amount	Whether		set-off			
					of claim	Nature of	security	covered by	related					
			Date of receipt	Amount claimed	admitted	claim	interest	guarantee	party?					